

Indian History Congress for the early recovery of India Government's share of the India Office building and its contents; and

(b) if so, the action taken or proposed to be taken in the matter?

**The Parliamentary Secretary to the Minister of Education (Dr. M. M. Das):** (a) The Government of India are considering this question.

(b) The Government of India intended to discuss this question with the Government of Pakistan in the first instance.

**Shri Velayudhan:** May I know with whom these historical records of the India Office are now lying: are they with the British Government, with the Pakistan Government or the Government of India?

**Dr. M. M. Das:** I am not very sure on this point but so far as my information goes, they are under the custody of the British Government.

**Shri Velayudhan:** May I know whether there was any difficulty in getting access to the records by our High Commissioner in London for collecting some historical material for the *History of the Freedom Movement*?

**Dr. M. M. Das:** So far as our information goes, there was no such difficulty.

**Shri Gidwani:** Along with the next question, 161, I suggest that 184 may also be taken up because that is also a similar subject.

**Mr. Speaker:** If it is convenient for the hon. Minister to answer he can take up both of them.

**Shri S. C. Samanta:** There is another question also.

**Mr. Speaker:** What is the number?

**Shri S. C. Samanta:** But the hon. Member is not here.

**Dr. M. M. Das:** Both of them can be taken together—I mean Nos. 161 and 184.

#### CENTRAL BOARD OF PHYSICAL EDUCATION AND RECREATION

**\*161. Shri V. Missir:** Will the Minister for Education be pleased to state:

(a) the decisions taken at the meeting of the Central Advisory Board on Physical Education held in the last week of December, 1954;

(b) Whether any decision about standardising Physical Efficiency Tests was also taken; and

(c) If so, how the Tests are to be evolved?

**The Parliamentary Secretary to the Minister of Education (Dr. M. M. Das):**

(a) A statement is laid on the Table of the House. [See Appendix II, annexure No. 14.]

(b) and (c). Yes. The matter has been referred to a Sub-Committee and its report is awaited.

#### CENTRAL BOARD OF PHYSICAL EDUCATION AND RECREATION

**\*184. Shri Gidwani:** Will the Minister of Education be pleased to state:

(a) whether the Central Advisory Board of Physical Education and Recreation has submitted its report to Government; and

(b) if so, its recommendations regarding imparting of Physical Education in schools and colleges?

**The Parliamentary Secretary to the Minister of Education (Dr. M. M. Das):** (a) and (b). At its meeting held on the 23rd/24th December, 1954, the Central Advisory Board of Physical Education and Recreation considered a report on Physical Education and ways and means of improving it, as submitted by its Sum-Committee, and appointed another Sub-Committee, to frame the Syllabus on Physical Education in Schools and Colleges. Their reply is awaited.

**Shri Gidwani:** What is the nature of the recommendations of the first Committee which are being considered?